RAJYA SABHA

Monday, the 12th March, 1984/ Phalguna 22, 1905 (Saka)

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The House met at eleven of the Slock Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

*201. [The questioner (Shri Hukmdeo Narayan Yadav) was absent. For answer, vide cols. 35-36 infra].

*202. [The questioners (Shri V. Venka and Shri V. Gopalsamy) were absent. For answer, vide . Col. 36 infra].

MR. CHAIRMAN; Question No. 203. Shri Sukomal Sen. He is not here. Shri Mohanan.

Drug production target for the Sixth Plan period

*203. SHRI SUKOMAL SEN: SHRI K. MOHANAN:!

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the drug production target fixed for the public sector, private sector, foreign and small scale sector, separately by the end of the Sixth Five Year Plan period?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE); A statement is laid on the Table of the House.

Statement

The Sixth Five Year Plan (1980-8.5) document estimated the annual requirements of bulk drugs and formulations by 1984-85 at Rs. 815 crores and Rs. 2450 crores respectively. The indigenous production of bulk drugs and formulations by 1984-85 was expected to be Rs. 665 crores and Rs. 2450 crores respectively. In the Public Sector, the production of bulk drug3 and formulations by 1984-85 was expected to be Rs '219 crores and Rs. 330 crores respectively. The documents did not indicate the likely production in the other sectors.

However, the value of production. in different sector by 1984-85 as expected by the Working Group on Drugs and Pharmaceuticals for the VI Plan is as follows: —

SI. No.	Sector									Value of expected production during 1984-85 (Rs. in crores)	
140.										Bulk Drugs	Formu- lations
1. Public Sec	tor .									215	330
2. Indian Org	ranised Sector	ť			٠,	·				265	910
3. FERA Co	mpanies			,	,	• ,		,	,	135	720
4. Small Scal	e Sector									50	490
							To	TAL		665	2450

[†]The question was actually asked on the floor of the House by Shri K. Mohanan.

The Planning Commission in their mid-term appraisal have revised the overall targets of indigenous production for bulk drugs and formulations for the terminal year of the Vlth Five Year Plan to Rs. 500 crores and Rs. 1950 crores respectively. Every effort will be made to reach these targets, which are achievable.

SHRI K. MOHANAN: Sir, from the statement, we find that the projected targets at the end of the Sixth Five-Year Plan were Rs. 815 crores worth of bulk drugs and Rs. 2,450 crores worth of formulations. This means, the targets are not going to be fulfilled. This is very clear. Moreover, the role of the public sector is lagging behind, as far as these projected targets are concerned. If I am correct, the share of the p.ublic sector in the production of bulk drugs is only 26.4 per cent and in the case of formulations it is 13.5 per cent only.

• In this connection, I would like to know, what was the installed capacity of the public sector in the drug manufacturing industry and what was the capacity utilisation in the Sixth Five-Year Plan? I would also like to kn"ow, what steps are taken by the Government for the full utilisation of the installed capacity in the public sector?

SHRI VASANT SATHE: I had tried to get figures in regard to the instal-But I have given the led capacity. figures in regard to the utilisation made. As can be seen from the statement, in the case of the public sector, the value of the bulk drugs expected to be produced by 1984-85 was Rs. -215 crores and the value o'f the formulations was Rs. 330 crores. The details have also been given in regard to the Indian organised sector and so on. The fact is that, even the projections Planning Commission's were made on the basis of the earlier demand. But unfortunately, the demand did not rise according to expectations.

MR. CHAIRMAN: But what is the time-lag?

SHRI VASANT SATHE: Between?

MR. CHAIRMAN: Between the demand and the effectuation. •

SHRI VASANT SATHE: As I said. these projections were made for the In the Sixth Five-Year Plan. Five-Year Plan, in the first three years, we found that the demand did not increase in the country as a whole for the drugs. Therefore, the Planning Commission itself revised targets and the targets according them for five years in the Sixth Five-Year Plan was, as I have said in the statement, in the last paragraph, Rs. 500 crores in the case of bulk drugs and Rs. 1,950 crores in the case of formulations. The targets having been brought down, the share of the public sector also will be lower in the case of formulations as well as in the case of drugs. The targets have not been fulfilled. But we have to take it in totality. The real question is, as I have said before in this House and I must say it today also, when invested—so far in the Sixth Plan, the investment has been about Rs. 60 crores in the public sector-we invested in relation to those drugs which were anti-biotic and sulpha, wherein, the entire thing was being imported till then by the multi-nationals. No Indian company was coming forward to invest in the bulk drug. coming The country had to be made selfreliant to produce the bulk drugs from the basic stage itself. That is why, as I call it, this donkey's work was taken up by the Government and we made investments in the Heavy investments were made. In fact,, the capacity is-I will try to get the figures-twice what we are at present producing both for bulk drugs and formulations, but because of the economical non-viability of production in terms of market etc. the public sector has not been doing well. Unless they were to go in for making popular formulations and compete

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with other sector you won't see the results, but that we could not do because we had to make the coun-I said-self-reliant and it paid dividend in the sense that our national sector, both in small scale sector and Indian organised sector, could grow in competition with FERA. We could contain the foreign companies as you have seen from the percentage which I have given of the production. The average capacity utilisation is 50 per cent to 60 per cent. It differs from company to company, but this is the usual answer which I give, I must be frank with

MR. CHAIRMAN: You are working at half the speed.

SHRI VASANT SATHE; So, this is the reason, if that can satisfy my ifriend, why the publics sector-I must be very honest-has not been able to keep pace as expected.

SHRI K. MOHANAN: I am not fully satisfied with the answer for my firsl question. My second supplementary is, whether the Government aware of the fact that the multinationals and national big businass houses in this country, even though they have adequate quota and manufacturing ability for the essential drugs, hardly utilise 50 per cent of their production capacity to manufacture essentia] drugs? The essential drugs are less profit-oriented. So, they divejt their production to the manufacture of marginal or useless drugs much in excess of their licensed capacity because they are more profit-oriented. On the one side they are not utilising licensed capacity for the essential drugs and on the other they are producing useless marginal drugs over and above their licensed capacity. So, I would like to know what steps being taken... (Interruptions). That is i ly specific question. On the one hanci they are not utilising even 50 per cent of their licensed capacity for the manufacture of essential

drugs and on the other «hand they pre utilising over and above their licensed capacity for the marginal and useless medicines.

MR. CHAIRMAN: The idea, Mr. Sathe, is, why don't you get a mean division between the licensed capa"cities of the two different kinds of drugs so that the capacity may not be diverted to the smaller and easier manufacture of drugs? Some policy should be devised. That is what they are complaining of. Have I got you right that he must see that the different kinds of drugs, cheaper and easily manufactured drugs do not invade the capacity for more essential drugs?

SHRI VASANT SATHE: I have seen the point, Sir. Ag'you probably know, the Hathi Committee had identified 117 drugs as, what are called, essential drugs, and according to our general policy-I do not have the break-up, I will try to see if I can get that done-particularly the multinational companies. The fact remains that because of our policy the multinationals or the erstwhile Fera con> panies have diluted. From 45 companies now they are only 18 or so, within the last three or four years. And of them, there are some more who are diluting. About eight are about to do that. What you -will have on hand is about ten. Bat as I said, I have no direct method under the Act to withdraw their licence. In reply to another question, I nad said that I am using other methods. When they come for regularisation, I say: "Nothing doing. Either dilute or come back to the ratio". Lake that we are trying to do it. But still a few companies remain who are-(a) multinationals; (b) are not producing the bulk within the ratio of 1:5 which is mandatory for multinationals and, as my friend says, must be producing substantially, what are known as, non-essential drugs and making money on that. So, therefore.. .

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MR. CHAIRMAN: And also competing with the small scale industry.

SHRI VASANT SATHE: Sir, from the figures -----

MR. CHAIRMAN: That was the charge from there.

SHRI VASANT SATHE: Actually that charge—let us not beat the drum too loud. I will tell you why. Because the figures which I have (Interruptions). I am a greater champion of small scale than you. I will show you. Can you see, the small scale production has jumped three times during this period from 24 crores to 65 crores? How could this be done? And Fera has remained where it is. So this will show that our policy has encouraged the small scale. And whom have they competed against? The Fera. And who has lost in the process? The public sector. Remember this. Because have sacrificed to encourage the small sector and the Indian- sector. The Indian sector also has grown. So, therefore, Sir, the charge, I am afraid, is not borne out.

श्री जगदम्बो प्रसाद यादव : श्रीमन्, माननीय मंत्री जी ने सारी बातें एण्टीबायटिक और सल्फा इन्ज के बारे में ही कही हैं। लेकिन बहुत सी ऐसी दबाइयां भी है जिनका संबध धायबेंद से हैं, वे भी वाजार में बेंची जाती हैं। ये दबाइयां भी जीवन रक्षा के काम में ब्राली हैं। इस ब्रोर ब्रापने जो जिचार किया है वह प्राज के विचार के साथ ही होना चाहिये। मैं माननीय मंत्री जी से यह जाननः चाहता हं कि क्या यह सही हैं कि आज धमेरिका और रूस में भारतीय आयर्वेदिक दबाइया हर्बे सके बाधार पर बनाई जा रही हैं ? ये दवाइयां कैंसर और रेटिना के लिये उपयोगी बताई जाती हैं। इस प्रकार की दर्जनों दवाइयों का उपयोग वहां पर हो रहा है। लेकिन क्या भारत सरकार ने आयर्वेदिक आधार पर, हर्ब स के आधार पर, दवाइयां

बनाने के लिये, जिनका कोई साइड इफेक्ट नहीं होता है, विचार किया है और इस संबंध में कोई योजना छठी पंचवर्षीय योजना में बनाई हैं? में यह भी जानना चाहता हं कि क्या सरकार की नीति भारतीय चिकित्सा पद्धति पर आधारित भारतीय दबाइयां ग्रायवेदिक पद्धति पर बनाने की छटी पंच-वर्षीय योजना में कोई योजना है या नहीं ? क्या आप सातवी पंचवर्षीय योजना में इस प्रकारकी किसी योजना पर विचार कर रहे हैं जिसमें भारतीय चिकित्सा पढ़ित के ग्राधार पर हर्बं स के भाध्यम से विशाल पैमाने पर - दबाइयां बनाई जा सकें ? इसके साथ-साथ में यह भी जानना चाहता है कि ग्रायवेदिक आधार पर प्राइवेट सेक्टर में जो दबाइयां वन रही हैं उनका कोई फारमाकोपिया या फारमाकोपिया नही बनाया गया है जिसके कारण उनका स्टैंडई ग्रीर खरक निश्चित नहीं हो पाती है, इसलिये क्या आप इस पर ध्यान दे रहे हैं क्योंकि जब तक फार-मुलेशन नहीं होगा, इन दबाधों का द्विदस्तान में या हिन्दस्तान के बाहर जहां पर ग्रायबेंद की करोड़ों रुपयों की दलाओं की मांग है, वहां पर इनकी पुति होने में कठिनाई पैधा हो रही हैं। क्या सरकार इस पर विचार कर रही हैं ? क्या छठी योजना में या श्राने वाली किसी श्रन्य योजना में आप इस संबंध में विचार कर रहे हैं ?

ं की वस्ति सार्ठः सभापति जी, में स्वयं स्नायबंदिक दवासों का समयक हं मेरी यह मान्यता है कि हमारे देण में ये जो दवाएं बनती रही, जिनका उपयोग सदियों से चलता रहा जिसको बहुत बार, शिक्षित कहिए या कम शिक्षित लोग परम्परा से चलाते रहे, लेकिन उसका उपयोग दिनचर्या में हमें देखते रहे हैं जैसे तुलसी, सौठ, लॉग ग्रादि जिसे नानी का बट्घाकहते हैं। वह जो दवाइयां हमारी हैं उनका फारमोकोपिया स्टेंडर्ड भले ही हम न जानते हों लेकिन व्यवहार में उसका उपयोग हम देख रहे हैं।

बाज हिद्स्तान में जो हमारी बाम बाबादी है, वह जिन दवाओं को लेकर जी रही है, वे बहुत ग्रंश में हमारी ट्रेडोशनल दवाइयां ही हैं और देहाती,ग्रादिवासी तथा अन्य क्षेत्रों में काम आ रही हैं। लेकिन बहुत बार यह देखा गया कि हमारे देश की बहत सी दवा-इयां जिने सर्पगन्धा कहते हैं, ग्रब सरपोना करके विदेशों में प्रयोग की जा रही है...

भो सनापति : यंग सरपीना बहत जरूरी हो गई है ब्लड प्रेशर के लिये।...

थो व बत्त साठे : यह ग्रापने कहा, में भी जानता हूं। एक दूसरी चीज है ईसव-गोल्।...

थो सनापति: यव साप डाक्टरी में मत जाइये। यह सब को मालुम है। सब्बंल यह है कि कोई रिसर्च होकर फारमोकोपिया बने, इस पर ग्राप रिसर्च करके कुछ इंतजाम कर रहे हैं क्या?

थो वसन्त साठे : मैं वही बता रहा,हं कि जब परदेश में यह चीज चल जाती है तो फिर उनकी कीमत 15 डालर वहां हो जाये और फिर यहां ग्राजाये तो चल जाती हैं। 8 स्नाने में यहाँ जब चलती थी तो कोई नहीं लेता था। ग्रावस्थकता इस व त की है कि उसको वैज्ञानिक आधार पर माडनीइज किया जाये, इसके लिये रिसर्च को हम बढ़ावा दे रहे हैं, लेबोरेट्रीज सैंट अप की गई हैं, हर तरह से इनकरेज कर रहे हैं। निजी क्षेत्र में भी हमने उनको इनवाल्व किया है और जो नेशनल इंग बनी उसमें इन लोगों की सपरेट कमेटी बनी है कि वह रिपोर्ट दे कि किस तरह से हमारी ग्राय्वेंदिक दवाइयों को लोकप्रिय बनाया जाये और स्टैंडर्ड किया जाये।

श्री जगदम्बी प्रसाद यादव : ' सभापति जी, मेरा सवाल इतना ही है कि छठी पंच-वर्षीय योजना में भारत सरकार ने भारतीय ग्रायवेदिक ग्रीर यनांनी ग्रादि जो देसी दवा-इयां हैं इनकी प्रैपरेशन के लिये क्या प्रबन्ध किया है। स्नापने ऐंटी वायोटिक और

सल्फा इंग्ज के लिये हजारों, करोड़ों रुपया लगाया है, इन दक्षाओं को तैयार करने के लिये क्या किया है या 7वी पंचवर्षीय योजना में क्या करने जा रहे हैं। यह तो हमारे मंबी जी ने अपने पर्सनल विचार देकर वास्तविक प्रश्नको अलगकर दिया है। इसलिये मैं श्रापसे सरक्षा चाहता हं। मंत्री जी बतायें कि आयुर्वेदिक और यूनानी दबाओं को जिनको 70 प्रिंशत जनता प्रयोग करती है, उनको तैयार करने के लिये क्या प्रबन्ध किया

to Questions

श्री सभापति : उसका सीधा तरीका यह है कि वह टैबल पर रख देंगे कि कितना .खर्च होगा, कितनी रिसर्च होगी। इसकी डिटेल्स रख दीजिये ग्राप।

श्री वसन्त साठे: ग्रापका ग्राज्ञा गिरो-धार्य है। सचम्च में ग्रगर कोई ग्रलग रकम रखी होगी तो मैं सदन के पटल पर रख दूंगा क्योंकि हैल्थ मिनिस्टी और मेरी मिनिस्टी दोनों मिलकर यह काम करते हैं।

श्री जगदम्बी प्रसाद यादवः जब दवाइयां बनती हैं तो इसमें नहीं लिखा है कि ये ऐंटीवायोटिक बन रहे हैं, सल्फा इग बन रहे हैं। जो दवाइयां भारतवर्ष में प्रचलित हैं उनके लिये क्या काम कर रहे हैं यह बताइये।

श्री वसन्त साठे: ये जानना चाहते हैं कि थाई वी पी । एल । में कुछ दबाइयाँ बना रहे हैं कि नहीं, मैं जानकारी लेकर आप को बता दंगा।

DR. JOSEPH LEON D'SOUZA; Mr. Chairman, Sir, the pertinent point here is this. I would like to draw the attention of the hon. Minister to a question that I had asked three sessions ago. And you had said that you would give me a satisfactory reply. Sir, again ths point has been brought up, why certain pharmaceutical companies—and some of them are multinationals—have got 15 to 18

licences. They are operating only eight, and out of the eight, they have gone in overproduction of those ones* that are lucrative. Has the Minister also tried to find out why there is short supply of items like triple antigen for children, anti-rabies and anti-tetanus. The last two diseases, if you are affected and you do not .have anti-doses, you are booked. The seriousness of that is not understood by the hon. Minister.

MR. CHAIRMAN: You asked this question three sessions back. You might wait for another three sessions, and they will give you a reply.

DR. JOSEPH LEON D'SOUZA: Sir, I doubt even then it will happen.

MR. CHAIRMAN: I think, Dr. D'Souza, it would be more helpful to you if you would sit with Mr. Sathe ana bring to his notice these things. I jtm quite sure he will then be able to deal with these matters expeditiously. Through the House nothing can be done.

SHRI VASANT SATHE; Sir, I must say one rMng. I have always tried to reply to whatever Dr. D'Souza has asked for, to the best of my ability. And I have offered not only to him, but this is an offer through you to every hon. Member that they can always come to me for •any information because off-hand it is very diflicult. He has asked about anti-tetanus and anti-rabies. I am not ready with that because that is not in the question. Therefore, you are right, Sir, anyone can come. I will get my officers to get the information and supply it to the hon. Members. There is nothing that we want to keep away from the hon. Members.

SHRI A. G. KULKARNI; You advised Dr. D'Souza that nothing would come out of this House. What does it mean. Sir? Is it a reflection on the House or the Government or the Opposition or the Government side?

MR. CHAIRMAN: It is neither a reflection nor any observation.. It is really this, that there are ways of getting the Minister to give the information. Through the House he cannot give you the information.

SHRI A. G. KULKARNI; Why then has the House been created at all or any parliamentary institution been created at all? Sir, your observations are really very bad for us.

MR. CHAIRMAN: There is no mention of anti-tetanus

SHRI VASANT SATHE: In my opinion, the House has been created to ask honest questions and get honest answers.

SHRI A. G. KULKARNI: Is it a reply, Sir? Honest question? Do you doubt what Dr. D'Souza has asked.

SHRI VASANT SATHE; Don't put words in my mouth. I have never said that.

SHRI A. G. KULKARNI; With due respect to Mr. Sathe, you should not cast aspersions either on Dr. D'Souza or Mr. Kulkarni from the Opposition for heaven's saKe.

SHRI VASANT SATHE; Why do you put your ideas into Dr. D'Souza's mouth?

SHRI A. G. KULKARNI; You have to behave as a Minister and not as somebody on the road.

MR. CHAIRMAN: Sit down. I am standing. Nothing to be recorded. Listen to me. If you see the answer, there are 215 bulk drugs and 330 formulations. Similarly, if, for every one of the items, you begin asking about anti-tetanus, anti-rabies, antimalr.«-ia, anti-plague, how is the Minister going to give you the information? It is absurd. You should ask him in his room about any particular drug. I am quite sure, Mr. Sathe will give every information.

SHRI A. G. KULKARNI; You yourself observed that for the last three sessions he been asking, has question, and you have advised him. (Interruptions).

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MR. CHAIRMAN: You see, difference is, I have great respect for Dr. Leon D'Souza; he would rather ask in the House but never ask the Minister in his chamber. (Interruptions).

श्री लाडली मोहन निगम: सभापति महोदय, श्रापके चेम्बर में कोई जा सकता है, मंत्री के चेम्बर में नहीं।

श्री शिव चन्द्र झाः यहां पर जवाब देना चाहिये, मंत्री फिल लिये हैं ?

MR. CHAIRMAN: Please sit down. I think the reaction to what I said shows that the shot has gone home. (Interruptions).

SHRI VASANT SATHE: Yes, yes.

SHRI V. N. TIWARI: Sir, I am asking a general question, not a particular question about any drug. I want to know from the hon. Minister what steps are being taken by the Government to ensure the quality of drugs because the drugs which are coming the market are rather harmful instead of being helpful the patients.

SHRI VASANT SATHE; Sir, the quality of drugs is not controlled by my Ministry. Therefore, I shall not be able to answer this question with justice....

MR. CHAIRMAN: If any information is given to you....

SHRI VASANT SATHE: Then I will pass it on to the Health Minister whose Ministry controls quality.

MR. CHAIRMAN: I hope you will recommend their prosecution and very severe punishment.

SHRI VASANT SATHE: Yes, Sir, we will do all that.

श्री रामेश्वर सिंह: सभापति महोदय, आपके द्वारा, में मंत्री जी से कुछ सवाल प्रजनाचाहता हं। श्राप इसमें मेरी मदद करेंगे। मन्त्री जी उधर भाग न जायें, आप वैध बनने की कोशिश न कीजिये मंत्री की हैसियत से जवाब दीजिये (ब्धवधान) मैं यह सवाल पूछ रहा है कि क्या आपकी पता है कि आपने वडी कम्पनियों को लाइसेंस दे रखा है यह कम्पनियां सलाटर हाऊस में जो जानवर कटते हैं उनका खुन बोतल में भर कर के बाजार में बेंचती हैं और इस तरह से करोड़ों रुपयों की इनकम होती है। यही नहीं है उसमें पता नहीं गाय का या सुग्रर का या किस जानवर का खून होता है। मैं दवाओं का नाम बोल रहा हं एक तो है होपागोला बडीन . . . (ब्यवधान) . . . यह दो दवाइया है । क्या इन कम्पनियों के बारे में आपको कोई जानकारी है। यह कम्पनियां बाहर की कम्पनियां हैं और यहां आकर ऐसे काम करती हैं भीर सलाटर हाऊस से कटे हुये जानवरों का खुन बेचते हैं। यदि द्वाप कहें तो मैं कल या परसों या जब भी आप चाहें मैं इन दोनों बोतलों को ग्रापको देने के लिये तैयार हुं ।

श्री वसन्त साठे : हमें ए सी कोई जानकारी नहीं है। ऐसे सब गलत कामों की जानवारी हमारे श्रीमान मित्र को ग्रच्छी रहती है। में प्रार्थना करूंगा कि वे यदि कुछ प्रमाण क साथ मेरे ध्यान में ऐसी बात लायें तो मैं जरूर इसकी जांच कराऊंगा।

· श्री रामेश्वर सिंह : श्रीमन्, एक मिनट स निये . . . (ब्धवधान)

श्री सभावति : स्निये, ज्यादा खुन खरावा मत कराइये। (व्यवधान)

श्री रामेश्वर सिंह: ग्राप खडे रहेंगे तो मैं नहीं पंछंगा। (व्यवधान)

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डा० रकीक जकरीया: कोई डूग जा रामेश्वर सिंह का इलाज करे क्या आप तैयार कर सकते हैं।

श्री वसन्त साठे: वह ग्रायुर्वेद की ही दवाइयां लें।

श्री रामेश्वर सिंह : श्रीमन्, एक मिनट (व्यवधान)

श्रो समापति : आप रामानन्द जी से ही इनाज कराइये। (व्यवधान)

श्री रामेश्वर सिंह: मन्त्री जी ने तो कहा है कि उनको नोई जानकारी नहीं है। मैंने दो दवाइयों का नाम लिया है और यह कंप-नियां कोई...(व्यवज्ञान) यह कम्पनियां लाख, दो लाख या 10 लाख की नहीं हैं यह तो 10-20, 50 करोड़ वाली कम्पनियां हैं (ब्यवधान) आयर्वेदिक सिस्टम से यह कहते हैं कि खून पीनें से, औरतों द्वारा प्रसव में खत पोने से उनका स्वास्थ्य मजबत रहता है। क्या ऐसी दवा कम्पनियों को छाप बैन करायोंगे, उनके लाइसेंस वापिस लेंगे ?

भी वसन्त पाठे: मैंने तो कहा है कि जिन भवानक चीजों की जानकारी आपको है वह मेरे पास अभी तक नहीं आई। आप यदि. (ब्यवधान)

DR. BHAI MAHAVIR: That is meant for pregnant women, he said. I don't think he qualifies for that.

श्री सनापति : अब मैं ग्रीर मेम्बरों का नाम नहीं लेना चाहता।

SHRI INDRADEEP SINHA; I would like to seek information or, maybe, clarification on three points: (l) Has the attention of the honourable Minister been drawn to a recent report published by Prof. S. K. Goel of the Indian Institute of Public Administration wherein he has found that

many of the so called small drug companies are really branches or subsidiaries of multinationals, and they are misusing the concessions given to the small sector, and they are exploiting the country and the drug industry? Secondly, is it a fact that recently a Minister of the Bangladesh Government complained that hundreds of drugs which have been banned in Bangladesh as harmful,- are still circulating in India and they are being smuggled out from India to Bangladesh?..

MR. CHAIRMAN: Yes, I have also

SHRI INDRADEEP SINHA: Thirdly, is it a fact that one of the causes for low utilisation of the installed capacity in the State sector drug plants is the shortage of cap-filling material, gelatine, and is it a fact that the State sector has not set up any plant for manufacture of its own gelatine so that that shortage is removed?

MR. CHAIRMAN: Two questions: some of the drugs are still being sold, and then about gelatine.

SHRI VASANT SATHE: As regards the first two questions which have been reported, we have noted them we are making inquiries. As soon as I have proper information, I will lay it on the Table of the House. As far as hard gelatine capsules are concerned, to my information there is no shortage of adequate machinery to produce these capsules. But if in a particular unit there is a shortage of machinery, I will go into it.

SHRI INDRADEEP SINHA; Is the machinery in the State sector?

SHRI VASANT SATHE: Yes, in the State sector, if you mean public sector by State sector; we have ma-